

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-84/2003/3256/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 12th April, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB I-11/2023/2369 dtd 11th April, 2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 12.04.2023 till the morning of 18.04.2023**. The next senior most Judicial officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdf
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-84/2003/3257/A, dated 12.04.2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sdf
JT. REGISTRAR (VIGILANCE)